

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 25
TO BE ANSWERED ON 20.07.2026**

WELFARE OF MIGRANT WORKERS

25. SHRI ATUL GARG:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the comprehensive implementation of the e-Shram portal has successfully integrated millions of unorganized and migrant workers from Uttar Pradesh into the formal social security net;**
- (b) if so, the total number of agricultural labourers and out-of-state migrant workers successfully registered from the said State as of June 2026;**
- (c) whether the said systematic database has enabled the seamless, direct transfer of emergency financial assistance and accidental insurance benefits to daily-wage earners and if so, the details thereof;**
- (d) the details of the proactive coordination with the State Government of Uttar Pradesh to ensure that registered workers easily access benefits under the Pradhan Mantri Shram Yogi Maandhan pension scheme (PM-SYM); and**
- (e) the future steps planned by the Government to establish dedicated registration helpdesks at major railway stations to assist illiterate migrant workers originating from Uttar Pradesh?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

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As on 14th July 2026, over 31.78 crore unorganised workers have already been registered on eShram portal.

Total number of agricultural labourers and out-of-state migrant workers registered in Uttar Pradesh as on 14.07.2026 are 4,08,19,704 and 2,51,376 respectively.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram- “One-Stop-Solution” on 21st October 2024. eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

The Government has been proactively coordinating with all States/UTs, including the Government of Uttar Pradesh, for effective implementation of the Pradhan Mantri Shram Yogi Maandhan (PM-SYM) Scheme. State Governments are requested from time to time to undertake awareness and outreach activities for wider dissemination of the Scheme. Common Service Centres (CSCs)

facilitate registration of eligible workers under the Scheme, and beneficiaries can access services through the CSC network. Various steps such as regular review meetings with State/UTs, IEC activities, nationwide special registration drives and coordination with stakeholders are also undertaken to improve enrollment and facilitate access to Scheme benefits.

Any unorganised worker can also reach out to their respective State / District Labour Department for information about registration on eShram and its associated benefits. Further, Ministry has also setup National helpdesk / helpline number 14434 for assistance of unorganised workers.

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